

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-120/2001/817/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati the 25th January, 2023.

Sub: **Station Leave permission .**

Ref:- Your letter No. DJ(BN) 320, dtd. 21.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 21.01.2023 till the morning of 25.01.2023**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/818/A dated 25.01.23

Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)